

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (d) A proposal to establish a cantonment at Hoshiarpur is under consideration of the Government. The Punjab Government was consulted and several sites have been suggested. All relevant aspects including suitability of the site and the population affected will be taken into consideration while making a final selection.

Jute Corporations in States

5196. SHRI BASUDEB ACHARYA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are considering to allow the West Bengal State Government to form its own jute corporation to purchase raw jute grown in the State and provide financial resources for it ; and

(b) whether Government have allowed any State Government to form its own corporation to purchase any commercial/crash crops from the growers in the States ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) No such proposal has been received from the State Govt. of West Bengal.

(b) No, Sir.

Implementation of orders for the Recruitment of Section Officers in Armed Forces Headquarters

5197. SHRI HARISH KUMAR GANGWAR : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that in Central Secretariat an examination for the recruitment of Section Officers was instituted in 1976 based on the observations of the Third pay Commission vide Department of Personnel and Administrative Reforms letter No. 8/11/75-CS(I) (ii) dated 30th March, 1976 ;

(b) was a copy of the above said order endorsed to the CAO, Ministry of Defence like any other order issued by that Department on service matters for being reproduced in the Armed Forces Headquarters, being an order of general applicability ;

(c) if so, what are the reasons that the orders issued by Government based on the recommendations of the Third Pay Commission are not being extended to the Armed Forces Headquarters thereby denying them the justice and avenues of career building ; and

(d) is there any proposal to implement the above said order ; if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) No, Sir. Department of Personnel and Administrative Reforms Notification No. 8/11/75-CS(I) (ii) dated 30th March, 1976 makes an amendment to Regulation 4 of the Central Secretariat Service Section Officers' Grade (Limited Departmental Competitive Examination) Regulations, 1964 regarding eligibility of Assistants and Stenographers to take the Limited Departmental Competitive Examination.

(b) A copy of the said Notification was endorsed to the non-participating Ministries including Ministry of Defence (Chief Administrative Officer). The order is applicable only to the Ministries/Departments participating in the Central Secretariat Service.

(c) In the case of Armed Forces Headquarters, the Third Pay Commission did not make any specific recommendation to institute a Limited Departmental Competitive Examination for filling up the posts of Assistant Civilian Staff Officers.

(d) There is no such proposal.

Families of Crew of Ill-Fated AI Boeing 747 Suing Boeing Company in us

5198. SHRI EDUARDO FALEIRO Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :